

## Central Administrative Tribunal Jammu Bench, Jammu

## Hearing through video conferencing

T.A. No.61/56/2020

Monday, this the 28th day of July, 2020

Hon'ble Dr. Bhagwan Sahai, Member (A) Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Rajni Salgotra, D/o late Sh. Sita Ram Salgotra, R/o H.No.28, Mangal Enclave Babliana Road Gangyal, Jammu, Age 24 years - Petitioner

(By Advocate: Ms. Surinder Kaur)

Versus

- State of Jammu & Kashmir through Chief Secretary, Government of J&K, Civil Secretariat Srinagar
- Principal Secretary to Government,
  Power Development Department,
  Govt. of J&K, Civil Secretariat, Srinagar
- 3. Jammu and Kashmir, State Service Selection Recruitment Board, through its Chairman, Zum Zum Building Rambagh, Srinagar
- 4. Chairman, J&K Service Selection Recruitment Board, Zum Zum Building Rambagh Srinagar
- 5. Secretary, J&K Service Selection Recruitment Board, Zum Zum Building Rambagh Srinagar
- 6. Administrative Officer, J&K State Service Selection Recruitment Board 1 D/C Gandhi Nagar Jammu

- 7. Shahid Ahmed Khan S/o Ghulam Ahmed Khan, S/o Surankot, Poonch
- 8. Danish Rasool Mir, S/o Gulam Rasool Mir, R/o Prem Nagar, Jammu near Church

Respondents

(By Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

## ORDER(ORAL)

## Dr. Bhagwan Sahai, Member (A):

Learned counsel for the applicant submits that the OA has become infructuous and the same be dismissed as withdrawn.

2. In view of submission of learned counsel for the applicant, the OA is dismissed as withdrawn..

( Rakesh Sagar Jain ) Member (J) ( Dr. Bhagwan Sahai ) Member (A)

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